

F. No. J-11017/10/2015-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
05th November, 2015

ORDER

In continuation of this Department's earlier order dated 15.01.2015, the President is pleased to engage the following Advocates as Standing Counsel & Addl. Central Govt. Standing Counsel respectively for Distt. & Subordinate courts at Kathua (J&K) & Doda (J&K) with immediate effect for a period of three years or until further orders, whichever is earlier.


District & Subordinate Court Kathua
Standing Counsel

Sl.No.	NAME	MOBILE NO	ADDRESS
1.	Bharat Bhushan Sharma	9419158183	Opp. Bhagwati Nagar Ward No.1, Police Line Road, -184101, Kathua, Jammu & Kashmir

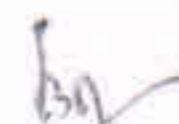
District & Subordinate Court Doda
Addl. Standing Govt. Counsel

Sl.No.	NAME	MOBILE NO	ADDRESS
1.	Rajeev Singh	9414160088	R/o, Bandoda Tehsil N Distt. Doda

- The engagement of all above Counsels will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.9.1999 and O.M. No. 26(1)/2005-Judl. dated 31.01.2008 read with OM No. 26(1)/2014-Judl. dated 01.10.2015.
- Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India



Copy to: -

1. All the above mentioned Counsels.
2. Ms. Sindhu Sharma, Assistant Solicitor General, Jammu, 23-C, 2nd Extension Gandhi Nagar, Jammu (J&K).
3. Shri Showkat Ahmad Makroo, Assistant Solicitor General, JAMMU & KASHMIR HIGH COURT, SRINAGAR. FAX: 2452280, 9419008933, 9797828122(M).
4. The Registrar, J&K High Court, Jammu Bench.
5. The Registrar, J&K High Court, Srinagar.
6. The Accountant General, J&K, Srinagar.
7. PS to MLJ/ PS to Law Secretary/ PS to Legislative Secretary.
8. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
9. Hindi Unit for translation of this Order.
10. Guard File/Judicial Section with 10 s/copies.


(B.S. Sharma)
Supdt.(L)(Judicial)